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Central Administrative Tribunal
Principal Bench

O.A. No. 1121 of 2000

New Delhi, dated this the 12th January, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

HC Inderpal Singh No. 255/C,
s/o Shri Sukhpal Singh,
R/o Qr. No. 52, Type II,
Police Station, Shakkar Pur,
Delhi. ... Applicant

(By Advocate: Shri Sachin Chouhan)

Versus

1. Union of India through
the Secretary,
Ministry of Home Affairs,
North Block, New Delhi.
2. Dy. Commissioner of Police,
Central District,
Darya Ganj,
New Delhi. ... Respondents

(By Advocate: Shri Amit Rathi proxy
counsel for Shri Devesh Singh)

ORDER (Oral)

S.R. ADIGE, VC (A)

Shri Chouhan prays for permission to withdraw
the O.A. Permission is granted and the O.A. is
dismissed as withdrawn.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S.R. Adige
(S.R. Adige)
Vice Chairman (A)

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